NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 12(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016

NAME OF THE COMPANY: M/s. Mr. Gajendra Singh Panwar & Anr. V/s. M/s. Girivar Hotel & Resorts Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

REPRESENTATION SIGNATURE DESIGNATRONER NAME ORDER

Ld. Counsel for the petitioner is present and has apprised this Bench that today's date in the case was recalled and re-fixed for 10.08.2016 vide the previous order.

To come up on 10.08.2016, the date already fixed.

(Ina Malhotra) Member (Judicial)

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(R Varadnarajan) Member (Judicial)

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